

[Print](#)**Defective Case Register from 2026-08-14 to 2026-08-14**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/34195/2026	ARUN KUMAR BEHERA	2026-08-14	For further S.R. after filing of postal receipt.
2	D-CRLMC/19802/2026	SIDDHANT SARANGI	2026-08-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama and affidavit does not tally with cause title.
3	D-ABLAPL/24066/2026	ASHOK KUMAR PRADHAN	2026-08-14	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
4	D-ABLAPL/23838/2026	SAMBEET PATTANAYAK	2026-08-14	) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Though the P. S. case is registered ,the F.I.R. copy not filed
5	D-ABLAPL/24069/2026	SWAGAT KUMAR SAHU	2026-08-14	i) Unredacted copy of annexure-1 be filed.For further S. R. after deleted of Aadhar card of.opp. party -2 in this petition.
6	D-CONTC/22438/2026	ADV.	2026-08-14	i) Reference certificate not furnished.
7	D-CONTC/31936/2026	SANTOSH KUMAR DWIVEDY	2026-08-14	For further S.R. after filing of cause title of wp(c) 22988/2020
8	D-ABLAPL/23920/2026	SUSANTA KUMAR MISHRA	2026-08-14	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of the same be filed. For further S.R.
9	D-CRLMC/23698/2026	BHARAT BHUSAN ROUTRAY	2026-08-14	1. Name of the Informant/Victim to be redacted in Page nos.11 16 18 and 19.
10	D-WP(C)/34702/2026	DURGA PRASAD JENA	2026-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Book mark not properly page.
11	D-WP(C)/37730/2026	SWADHIN KESARI SINGH	2026-08-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph declaration incomplete.
12	D-WP(C)/36258/2026	UMAKANTA MISHRA	2026-08-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
13	D-WP(C)/37507/2026	NITISH KUMAR MISHRA	2026-08-14	14-NOT PROPERLY INDEXED. I.A.not page marked.
14	D-CRLREV/23811/2026	BIKASH KUMAR DASH	2026-08-14	Name of victim /informant/relatives / address to redacted from Annex-1 and 2 and kept sealed cover

15	D-WP(C)/36998/2026	ANSHUMAN DAS	2026-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-WP(C)/37005/2026	ANSHUMAN DAS	2026-08-14	Page 43 not legible.
17	D-WP(C)/36653/2026	MANOJ KUMAR MOHANTY	2026-08-14	Rs.50.00 not paid in V.Nama.
18	D-CRLMC/24296/2026	AMULYA RATNA PANDA	2026-08-14	1. As per impugned order under Annexure-2 name of the Lower court does not tally with Synopsis and petition.
19	D-CRLMC/24290/2026	AMULYA RATNA PANDA	2026-08-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of Charge sheet under Annexure-3 does not tally with Index and para-5 of the petition.2. Name of father of the deponent in affidavit does not tally with cause title
20	D-WP(C)/36396/2026	NIRMAL RANJAN ROUTRAY	2026-08-14	Receipt Showing Serv.copy To cg not Filed.
21	D-ABLAPL/23945/2026	SOUMYA JYOTI BISWAL	2026-08-14	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Age of petitioner No.2 not mentioned in C.title.
22	D-ABLAPL/23937/2026	CHANDAN KUMAR ROUT	2026-08-14	14-NOT PROPERLY INDEXED. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof.
23	D-CRLMC/24313/2026	JNYANANANDA PANDA	2026-08-14	1. Name of P.S. and Year of F.I.R under Annexure-1 does not tally with Index.
24	D-WP(C)/36870/2026	KRUSHNA CHANDRA DASH	2026-08-14	1 Detail address of O.P.-3 and 4 not mentioned.
25	D-WP(C)/36357/2026	PRASANTA KUMAR JENA	2026-08-14	1. Ann.8 not attested. 2. Date of Ann.14 in Index and para 3k not correct. 3. Date of Ann.15 and 21 in Index not correct.

26	D- ABLAPL/23955/2026	DIBYA JYOTI SAHOO	2026-08-14	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Paragraphs incorrectly mentioned in declaration of affidavit. 4.Mobile No. of Informant mentioned at pg.13 be redacted. 5.Non-redacted copy of FIR be kept in closed envelop.
27	D- CRLMC/23591/2026	SRINIVAS MOHANTY	2026-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Copy of Affidavit filed on behalf of Informant(.Opp.Party No.2) disclosing the name of Informant/Victim be kept in cover.
28	D- CRLMC/19882/2026	HARIHARA PANIGRAHI	2026-08-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Deficit court fee of Rs.5/- not paid in V.nama.2. Paragraph no. not furnished in declaration
29	D-WP(C)/36842/2026	DR. VIKASH KUMAR	2026-08-14	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annexures not mentioned in petition. 2..Receipt Showing Serv.copy To Vigilance not Filed.
30	D- ABLAPL/24471/2026	ANIRUDHA DAS	2026-08-14	Rs.50.00 not filed in V.Nama.
31	D- BLAPL/24495/2026	AMIT SUJAT BISWAL	2026-08-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of the deponent in affidavit not furnished in declaration.2.Page nos.8 to 15 not neat and legible.
32	D- BLAPL/23922/2026	TANMAYA KUMAR MOHANTY	2026-08-14	Pending Lower Court case No. and Court name mentioned in petition not tally with Rejection order.
33	D- ABLAPL/23961/2026	CHANDAN SAMANTARAY	2026-08-14	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any

				other criminal case or not. If yes, particulars and decisions thereof to be furnished
34	D-BLAPL/24338/2026	SAPAN KUMAR LENKA	2026-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraphs not properly mentioned in declaration of affidavit.
35	D-BLAPL/24506/2026	SIDHARTHA DAS	2026-08-14	1. As per rejection order under Annexure-7 name of the Lower court and C.T.sessions No. not furnished in the cause title.
36	D-BLAPL/24522/2026	PRATIK DASH	2026-08-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. 2(C)CC Case No. not furnished in Annexure-1
37	D-BLAPL/24484/2026	SANJIB KUMAR BHANJADEO	2026-08-14	1. Copy of F.I.R disclosing the name of Informant/Victim be kept in cover
38	D-MATA/36911/2026	DEEPAK RANJAN PARIDA	2026-08-14	1.Period of Delay 6 days
39	D-MSA/37728/2026	SOURAV SUMAN BHUYAN	2026-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5 / not paid
40	D-MACA/36004/2026	SOMNATH ROY	2026-08-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 340 days
41	D-MACA/36091/2026	KAPILA CHARAN NAYAK	2026-08-14	further SR after filling of c copy
42	D-CONTC/36248/2026	ADV	2026-08-14	Reference certificate not furnished.
43	D-ADMLS/37877/2026	ANSHUMAN RAY	2026-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) District of defendant not furnished in cause title. ii) Address of the vessel owner not furnished. iii) iv) Address of the attorney holder and fathers name not furnished in cause title, both the affidavit and v. nama.v) Para no not correctly furnished in both the declaration. vi) Legible copy of page no.47-53 58-62 67-72 83 86 88 89 93 94 114 149 162 165-171 173-193 195 197-209 211-223 225-243 250-252 255-257 265-268 281-292 309-311 313-315 317-319 321-323 325-327 329-331 333-335 337-339 341-343 345-346 349-351 353-355 357-359 361- 363 365-367 369-371 373-375 377 381-383 385-387 389-391 393-395 397-401 404-406 408 are to be filed.vii) Undertaking for other language. viii) Put up for SR after removal of defects.
44	D-WP(C)/36375/2026	SANJAY KUMAR PATRA	2026-08-14	1. Annexures not properly marked.

45	D-WP(C)/37196/2026	DILLIP KUMAR MOHAPATRA	2026-08-14	1. Petition and Annexures not page marked in Index. 2. Address of OP No.2 not proper.
46	D-CRLREV/23648/2026	KARUNAKAR GAYA	2026-08-14	C.copy of Annex1 not filed .Xerox copy filed.
47	D-CRLMC/24597/2026	SITAKANTA HOTA	2026-08-14	Put up SR after redacting the name of informant/ victim/relatives from Annex- 1 and 2 and Kept sealed cover.
48	D-RPFAM/37299/2026	ASHOK KUMAR PATTANAIK (A)	2026-08-14	Period of Delay 310 days 2.Provision of Law not correct 3.Code not correct
49	D-BLAPL/23951/2026	PRASANT KUMAR MISHRA	2026-08-14	Case pending before the Lower Court not properly mentioned in C.title.
50	D-BLAPL/24228/2026	RAJJEET ROY	2026-08-14	i) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.ii) Page no. 12 to 16 not legible.
51	D-WP(C)/36965/2026	PRITAM KUMAR MOHANTY	2026-08-14	Page marking not made in affidavit and annexure-1. 2.Receipt Showing Serv.copy To cg not Filed.
52	D-BLAPL/24232/2026	GOPAL KRISHNA NAYAK	2026-08-14	i) Page no.8 not neat and legible.
53	D-EXP/33355/2026	BHAKTA RANJAN BARIK	2026-08-14	Put up for SR after disposal of I.A. no.21/2026.
54	D-ABLAPL/24501/2026	JITENDRA SAMANTARAY	2026-08-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in cover.
55	D-CRLMP/22810/2026	RAJENDRA KUMAR SAHU	2026-08-14	.Subject Code incorrectly Mentioned
56	D-CRLREV/24496/2026	SURYAKANTA DWIBEDI	2026-08-14	Code Not indicated
57	D-ABLAPL/24498/2026	ABHISIDDHANTA SAHOO	2026-08-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. LAA and Welfare fee not filed.
58	D-RPFAM/37113/2026	NIRMAL KUMAR RATH	2026-08-14	nomenclature not correct
59	D-MATA/37285/2026	SATYA NARAYAN BHRAMAR RAY	2026-08-14	Vakalatnama properly stamped, Executed and accepted - not properly stamped
60	D-ABLAPL/24492/2026	ABHISIDDHANTA SAHOO	2026-08-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. LAA and Welfare fund fee not paid.
61	D-BLAPL/24326/2026	AMULYA RATNA PANDA	2026-08-14	i)D-BLAPL No. not mentioned on the sealed cover.
62	D-BLAPL/24229/2026	BALARAM NAYAK	2026-08-14	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.ii) Name of the victims daughter be redacted from para-5, 9. For further S.R
63	D-BLAPL/24325/2026	ASHOK DAS	2026-08-14	i) Father name of the petitioner mentioned in affidavit not tally with cause title.
64	D-BLAPL/24327/2026	AMLAN SHAKTI PAUL	2026-08-14	i) Annexure - 3 not mentioned in page no.42.

65	D-ABLAPL/23939/2026	PRASANTA KUMAR NANDA	2026-08-14	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Mobile No. of the victim mentioned in para-6(j) at pg.10 be redacted
66	D-WP(C)/37365/2026	SUBHADUTTA ROUTRAY	2026-08-14	1. Paragraph declaration incorrect. 2. Date of Ann.18 in Index and Para 26 not correct. 3. Page marking of Ann.19 in Index not correct.
67	D-CMP/37088/2026	SOURAV SUMAN BHUYAN	2026-08-14	3-AUTHENTICATION FEE IS DEFICIENT.
68	D-WP(C)/37732/2026	SUBHENDU KAR	2026-08-14	Date of copy of Representation vide annex-12 and 13 not tally with Index.
69	D-WP(C)/37735/2026	KUNAL KUMAR SWAIN	2026-08-14	1. Ann.5 not attested.
70	D-WP(C)/37387/2026	SUBHADUTTA ROUTRAY	2026-08-14	1. Paragraph declaration not correct. 2. Ann.6 marked as Ann.10.
71	D-CRLMC/19772/2026	LAXMIDHAR DASH	2026-08-14	1.Date of order under Annexure-2 does not tally with prayer of the petition.
72	D-CMP/37295/2026	SANJAY KUMAR DAS	2026-08-14	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
73	D-CONTC/35783/2026	ADV.	2026-08-14	1. i) Date of order wrongly mentioned in cause title.ii) Op no. 6 in wp (c) not made party in contc. iii) Op no. 3 in contc not party in wp (c).
74	D-CONTC/35822/2026	ADV.	2026-08-14	i) wp (c) no. wrongly mentioned in synopsis. ii) Deponent not signed in affidavit and surname mentioned in petition does not tally with affidavit
75	D-WP(C)/37236/2026	ARUN KUMAR PATRA	2026-08-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat.
76	D-RVWPET/37504/2026	ADV.	2026-08-14	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. District of petitioner no. 1 not furnished in cause title
77	D-EXP/37207/2026	GHANASHYAM BANJI	2026-08-14	1.C. copy of impugned order not filed 2. i) Para no not furnished in declaration. ii) Put up for SR after filing of c. copy of impugned order
78	D-WP(C)/36161/2026	LOKESH GOURAV MOHARANA	2026-08-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -2 not neat.
79	D-EXP/37257/2026	ADV.	2026-08-14	1. C. copy of impugned order not filed. 2. Put up for SR after filing of c. copy of order.
80	D-WP(C)/37434/2026	NIHAL RATH	2026-08-14	.Receipt Showing Serv.copy To cg not Filed.

81	D-MACA/37267/2026	NIBEDITA MOHANTY	2026-08-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Court Fee Rs.2750/ payable, not paid
82	D-ABLAPL/24482/2026	LAXMAN PRADHAN	2026-08-14	i) As per notification dated 4.12.2025 reference certificate not correctly furnished. ii) C.T. case no wrongly furnished in para no. 3 and 4.
83	D-WP(C)/36413/2026	RABI NARAYAN MOHANTY	2026-08-14	1. Petition not properly page marked. Page 6 and 7 appearing twice.
84	D-WP(C)/37427/2026	NIHAL RATH	2026-08-14	.Receipt Showing Serv.copy To cg not Filed.
85	D-WP(C)/35522/2026	DR. VIKASH KUMAR	2026-08-14	1.Page marking not correct in index and petition. 2..Receipt Showing Serv.copy To Vigilance not Filed. 3..Subject Code Not Furnished .
86	D-WP(C)/37734/2026	BIBHU PRASAD MOHANTY	2026-08-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/37431/2026	NIHAL RATH	2026-08-14	.Receipt Showing Serv.copy To cg not Filed.
88	D-CRLMC/24362/2026	SASWATA PATNAIK	2026-08-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. C.Copy of F.I.R. to be filed.2.Age of the deponent in affidavit does not tally with cause title.
89	D-CRLMC/23691/2026	JAYADEBA BEHERA	2026-08-14	1. Annexure-1 not properly page marked in Index.2. Copy of Annexure-1 disclosing the name of Informant/ Victim be kept in cover.
90	D-CRLMC/24184/2026	AJAYA KUMAR MOHARANA	2026-08-14	1. As per record,Annexure-1 not properly page marked in Index.2. C.Copy of F.I.R. to be filed.
91	D-BLAPL/24223/2026	LAMBODOR ACHARI	2026-08-14	i) Provision of law not correctly furnished.ii) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.iii) Paragraph sl. no. not correct in petition after sl. no. 4.iv) Name of the petitioner no. 1 not tally with rejection order and vakalatnama
92	D-CRLMC/24130/2026	PRAKASH KUMAR SAMAL	2026-08-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. C.Copy of F.I.R. to be filed
93	D-BLAPL/24227/2026	RAJJEET ROY	2026-08-14	i) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
94	D-CRLA/24029/2026	ARIJEET MISHRA	2026-08-14	Put up SR after redacting the name informant/ victim/ Relatives / Address of school/college from annex-1
95	D-CRLA/22203/2026	AMIT KUMAR SAHU	2026-08-14	Put up SR after redacting the name of informant/ victim/ relatives/Address of school / college from petition and Annex-1 with kept sealed cover.
96	D-CRLMC/24189/2026	ASHOK KUMAR SARANGI	2026-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-CMAPL/31497/2026	ADV.	2026-08-14	1. C. copy of order filed without cause title i) C. copy of order not page mark. ii) C. copy order not

				mark in Index. iii) Surname in petitioner no.2 mentioned in cause title does not tally with OJC. Put up for SR after filing of in c. copy cause title and removal of defects.
98	D-BLAPL/24410/2026	ARIJEET MISHRA	2026-08-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not legible.
99	D-BLAPL/24364/2026	VIVEKANANDA JENA	2026-08-14	1. page no.11 partially legible.2 . Name of trial court in synopsis and petition not tally with rej. order.
100	D-BLAPL/24201/2026	DIBYA PRAKASH MISHRA	2026-08-14	i) Page mark of index not tally with Book mark.ii) As per Notification dtd. 05-12-2025 reference certificate not correctly furnished.iii) Page no. 14 15 31 34 35 36 not neat and legible
101	D-BLAPL/23967/2026	BIBHUTI BHUSHAN KUMBHAR	2026-08-14	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
102	D-BLAPL/24419/2026	SMRUTI RANJAN PATRA	2026-08-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
103	D-BLAPL/23989/2026	MANORANJAN ACHARYA	2026-08-14	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. .Name Of The Filing Advocate Not In Capital Letters In The Petition
104	D-CONTC/37541/2026	ADV.	2026-08-14	Index page marking not proper.
105	D-CRLREV/24295/2026	AMULYA RATNA PANDA	2026-08-14	Vernacular certificate not furnished.
106	D-WP(C)/36373/2026	KEDAR SANKAR SAHU	2026-08-14	1. Dates not properly mentioned in date chart.
107	D-BLAPL/23969/2026	SANTOSH CHANDRA ATABUDHI	2026-08-14	1.Pending Lower Court case nomenclature mentioned in petition not tally with Rejection order. 2.Name and details of Informant-cum-victim mentioned in para-6(a) to (j) at pg. 10-11, para-12 at pg. 11 AND pg. 13 of Annexure-1 and

				pg.14 of Annexure-2 be redacted. 3.Redacted copy of the same be filed. 4.Non-redacted copy of Annexure-1 and Annexure-2 be kept in closed envelop.
108	D-CRLMP/18719/2026	APURBA DAS	2026-08-14	Victim name to be redacted from page-11 and Acknowledge Slip. 2 detail address of op -4 not mentioned .
109	D-WP(C)/34945/2026	BIBHUTI BHUSAN PATTNAYAK	2026-08-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Defect Reg Nomenclature arising out of early disposal of CTR case No. 48/ 2015 pending in the Ld. Special Judge (Vigilance) Sambalpur.
110	D-RSA/37721/2026	PRASANTA KUMAR SATAPATHY	2026-08-14	1. Court Fee payable 56/ paid 50/ rest amount to be paid 2.page 34 to 38 and 41 not clear
111	D-CONTC/36735/2026	BIBHU PRASAD MOHANTY	2026-08-14	i) Reference certificate not furnished.
112	D-RSA/37848/2026	SANTOSH KUMAR SAMANTARAY	2026-08-14	further SR after clarification of court fee payable, and c copy of impugned order
113	D-CONTC/36632/2026	ADV.	2026-08-14	Code Not indicated. 2.Annexure-2 not mentioned in page no. 12.
114	D-MACA/35911/2026	PRASANTA KUMAR MAHALI	2026-08-14	1. Period of Delay 36 days

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 14-08-2026 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/375/2019	RVWPET/375/2019	M/S.S.C.SAMANTARAY, D.N.MISHRA, S.K.PANDA, U.K.MISHRA,S.SWAIN	OTHERS. DELAY OF 2425 DAYS . IA NOT FILED OTHERS. DAF OF RS 2.25 /- NOT PAID OTHERS. ANNX 1 NOT PAGEMARK IN INDEX OTHERS. ONLINE C.COPY NOT PAGEMARKED OTHERS. WPC NO. NOT MENTIONED IN REFERENCE CERTIFICATE